

श्री वृजभूषण तिवारी (उत्तर प्रदेश) : सभापति महोदय, उनकी बात सुन लीजिए।...(व्यवधान)...

श्री सभापति : तिवारी जी, आप बैठ जाइए, प्लीज़।...(व्यवधान)... Please sit down. ...(*Interruptions*)... It seems that the Members do not want Question Hour to run day after day. It is a very unfortunate thing. The Chair has no choice but to adjourn the House till 12 O' clock.

The House then adjourned at three minutes past eleven of the clock.

The House re-assembled at twelve noon.

MR. CHAIRMAN in the Chair

WRITTEN ANSWERS TO STARRED QUESTIONS

Under payment in NREGA Projects

*161. SHRI SITARAM YECHURY : Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the people employed under National Rural Employment Guarantee Act (NREGA) are getting wages less than that stipulated by the Act;
- (b) if so, the average wage earning by workers under NREGA, State-wise; and
- (c) whether Government is contemplating any measures to compensate them?

THE MINISTER OF RURAL DEVELOPMENT (SHRI C.P. JOSHI) : (a) No, Sir. Wages paid to workers under Mahatma Gandhi NREGA are based on task rate fixed by the respective State Governments and output of the workers.

(b) State-wise average wage paid per persondays and wage rate notified by the Central Government as per the revised wage policy are given in the Statement (*See below*).

(c) Does not arise.

Statement

State-wise revised wage policy under NREGA

Sl. No.	State	Notified wages	Average wage paid per persondays
1	2	3	4
1.	Andhra Pradesh	100	100.00
2.	Arunachal Pradesh	80	74.64
3.	Assam	100	86.00
4.	Bihar	100	95.00
5.	Chhattisgarh	100	95.00

1	2	3	4
6.	Gujarat	100	87.00
7.	Haryana	141.02	141.02
8.	Himachal Pradesh	100	100.00
9.	Jammu and Kashmir	100	84.00
10.	Jharkhand	99	98.00
11.	Karnataka	100	100.00
12.	Kerala	125	125.00
13.	Madhya Pradesh	100	90.00
14.	Maharashtra	66-72	66-72
15.	Manipur	81.4	81.40
16.	Meghalaya	100	70.02
17.	Mizoram	110	101.32
18.	Nagaland	100	99.29
19.	Orissa	90	90.00
20.	Punjab	100	100.00
21.	Rajasthan	100	90.00
22.	Sikkim	100	100.00
23.	Tamil Nadu	100	100.00
24.	Tripura	100	100.00
25.	Uttar Pradesh	100	100.00
26.	Uttarakhand	100	100.00
27.	West Bengal	100	84.00
28.	Andaman and Nicobar	130-139	130-139
29.	Dadra and Nagar Haveli	108.2	108.20
30.	Daman and Diu	102	NR
31.	Goa	110	72.00
32.	Lakshadweep	115	112.22
33.	Pondicherry	80	77.00
34.	Chandigarh	140	NR

NR: Not Reported.